

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 226 of 2014 & IA No. 346 of 2014

Dated : 5th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Power Transmission Corporation of Uttarakhand Ltd. ... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission and Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Sarul Jain
Mr. Kamal Kant (Rep)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

Counsel for the respondent no.2 seeks permission to file certain translated letters in English. Let the same be filed in the Registry.

Counsel for the appellant seeks permission to file rejoinder. Let rejoinder be filed within two weeks after serving copy thereof on the other sides.

Adjourned to **16th January, 2015** for hearing.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

rkt/vg